



\$~13 to 91, 94, 95, 132

* IN THE HIGH COURT OF DELHI AT NEW DELHI

13

+ W.P.(C) 10999/2018

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner Through: Mr.Abhishek A Rastogi with Mr.Pratyushprava Saha and Mr.Mahir Chablani, Advs.

versus

UNION OF INDIA & ORS. Respondents Mr. Vinod Diwakar, CGSC with Through: Mr. BN Dubey, Advocate for UOI. Mr.Tushar Mehta. Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-3.

14

+ W.P.(C) 12444/2018

MASCOT BUILDCON PRIVATE LIMITED Petitioner Through: Mr.Aseem Mehrotra, Adv.

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Through: Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

This is a digitally signed order.





Mr.Farman Ali, SPC with Mr.Athar Raza Farooqui, Advocate for UOI.

15

+ W.P.(C) 12647/2018

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr.Tarun Gulati, Sr.Adv. with Mr.Sparsh Bhargava, Mr.Vinayak Mathur and Mr.Kamal Kumar Arya, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr.Anurag Ahluwalia, CGSC with Mr.Danish Faraz Khan, Adv. for R-1. Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

16 +

W.P.(C) 13194/2018

SHARMA TRADING COMPANY		Petition		tioner	
Through:	Mr.	Naresh	Thacker,	Mr.	Kumar
	Visa	laksh, Mr	. Udit Jain	, Advo	ocate
versus					

UNION OF INDIA & ORS. Through:

..... Respondents Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharvan Kumar Shukla, Advocate. For UOI. Ms.Aakanksha Kaul, Mr.Manek Singh, Advs. for NAA Mr.Anurag Ahluwalia, CGSC with

Mr.Danish Faraz Khan, Adv. for R-1.

This is a digitally signed order.





17 + W.P.(C) 378/2019

HINDUSTAN UNILEVER LIMITED Petitioner Through: Ms.Vanita Bhargava, Mr. Ajay Bhargava, Ms. Shweta Kabra, Ms. Prerna Singh, Advs.

versus

UNION OF INDIA & ORS. Through: Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharvan Kumar Shukla, Advocate. For UOI. Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP Mr.Vikrant N Goyal Advocate.

18

+ W.P.(C) 1418/2019 & CM No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR Petitioner

Through: None.

versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. Respondents Through: Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharvan Kumar Shukla, Advocate. For UOI. Mr. Sparsh Bhargaya Mr Vinayak

Mr. Sparsh Bhargava, Mr.Vinayak Mathur, Mr. Kamal Kumar Arya with Mr. Ankit Sachdeva, Advocates for respondent No.4.

This is a digitally signed order.





19 W.P.(C) 1655/2019 M/S EXCEL RASAYAN PRIVATE LIMITED

..... Petitioner Through: Mr.Abhishek А Rastogi with Mr.Pratyushprava Saha and Mr.Mahir Chablani, Advs.

versus

UNION OF INDIA & ORS. Respondents Mr. Bhagwan Swarup Shukla, CGSC Through: with Mr. Sharvan Kumar Shukla, Advocate. For UOI. Mr.Gyanendra Singh, SC for NAA.

20

+

W.P.(C) 2347/2019 +

..... Petitioners JUBILANT FOODWORKS LTD. & ANR. Mr.V. Lakshmikumaran, Mr.B. L. Through: Mr.Charanya Narasimhan, Lakshmikumaran, Mr.Karan Sachdev, Mr.Darshan Machchhar, Mr.Agrim Arora, Mr.Rohan Muralidharan and Ms.Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS. Through:

..... Respondents Mr. Bhagwan Swarup Shukla, CGSC

with Mr. Sharvan Kumar Shukla, Advocate. For UOI. Mr.Tushar Mehta. Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

This is a digitally signed order.





22 +

+ W.P.(C) 3759/2019

MASCOT BUILDCON PRIVATE LTD. Petitioner Through: Mr.Aseem Mehrotra, Adv. versus

UNION OF INDIA & ORS. Through:	Respondents Mr. Bhagwan Swarup Shukla, CGSC with Mr. Sharvan Kumar Shukla, Advocate. For UOI. Mr. Harish Vaidyanathan Shankar, CGSC with Ms.S.Bushra Kazim and Mr.Srish Kumar Mishra, Advocates for UOI. Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP
W.P.(C) 4213/2019 ABBOTT HEALTHCARE PR & ANR. Through:	Petitioners

Mr. Rohan Shah, Ms.Vanita Bhargava, Mr.Ajay Bhargava, Ms.Shweta Kabra and Ms.Prerna Singh, Advs.

versus UNION OF INDIA & ORS. Through:

..... Respondents

Mr. Ripudaman Bhardwaj, CGSC With Kushagra Kumar, Adv For Respondent/UOI. Mr.Anurag Ahluwalia CGSC for R1/UOI. Mr.Tushar Mehta, Ld.Solicitor

Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs.

This is a digitally signed order.





for NAA & DGAP Mr.Jatin Puniyani, GP for UOI.

23

W.P.(C) 4818/2019 +

M/S CLOUDTAIL INDIA PV	T. LTD & ANR Petitioners
Through:	Mr.V. Lakshmikumaran, Mr.B. L.
	Narasimhan, Mr.Charanya
	Lakshmikumaran, Mr.Karan Sachdev,
	Mr.Darshan Machchhar, Mr.Agrim
	Arora, Mr.Rohan Muralidharan and
	Ms.Avisha Khatri, Advocates.
Versus	
UNION OF INDIA & ORS.	Respondents
Through:	Mr. Chandra Prakash with
_	Mr. Abhishek Chaterjee, Advocates

24

+ W.P.(C) 5558/2019 & CM No.24368/2019

UNICHARM INDIA PVT. LTD. Petitioner Mr.Rupender Sinhmar, Mr.Prahlad Through: Singh, Mr.K. Gurumurthy, Advs.

for DGAP and NAA.

versus

..... Respondents

UNION OF INDIA & ORS. Mr. Farman Ali, SPC, Mr.Athar Raza Through: Farooquei, Adv. for UOI.

Mr.Anurag Ahluwalia CGSC, Mr.Danish Faraz Khan, Adv. for R1/UOI.

25

W.P.(C) 7743/2019 +

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner Mr. R. Jawahar. Mr. Siddharth Bawa Through: Mr. Anuj Garg, Mr. Mohit Sharma Advs.

versus

This is a digitally signed order.





UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs for UOI.

Mr. Asheesh Jain, CGSC with Mr. Adarsh Kr. Gupta Mr.Keshav Mann and Ms. Preeti Singh, Advocates for UOI.

Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

26

+ W.P.(C) 8162/2019 AFFINITI ENTERPRISES

Through:

..... Petitioner

Mr. R. Jawahar. Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma Advs.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent Ld.Solicitor Through: Mr.Tushar Mehta, General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP Mr.Abhay Prakash Sahay, CGSC, Mannu Singh, Mr.Kunal Ms. Dhawan, Ms.Swayamprabha, Advs for UOI. Mr. Ravi Chawla, Advocate for R-2 & 3

This is a digitally signed order.





W.P.(C) 7910/2019 & CM No.32779/2019 SALARPURIA REAL ESTATE PVT. LTD Petitioner Through: Mr.Abhishek Α Rastogi with Mr.Pratyushprava Saha and Mr.Mahir Chablani, Advs. versus UNION OF INDIA & ORS. Respondents Mr.Abhay Prakash Sahay, CGSC, Through: Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs for UOI. Mr.Sushil Kumar SPC Pandey, Mr.Rahul Mourya, Adv. For UOI. Mr.Tushar Mehta. Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

28 +

27

+

W.P.(C) 7911/2019

SATTVA DEVELOPERS PVT. LTD			Petitioner	
Through:	Mr.Abhishek	А	Rastogi	with
	Mr.Pratyushpra Chablani, Advs		ha and Mr.	Mahir

versus

UNION OF INDIA & ORS. Respondents Through: Mr. Manish Mohan. CGSC with Mr. Devendra Kumar, Advocate for UOI. Mr.Abhay Prakash Sahay, CGSC, Mannu Singh, Mr.Kunal Ms.

Dhawan, Ms.Swayamprabha, Advs for UOI.

Mr.Gyanendra Singh, SC for NAA.

This is a digitally signed order.





29 + W.P.(C) 8078/2019

M/S SATYA ENTERPRISES Petitioner Through: Mr.Sumit K Batra wirh Mr. Shrey Chathly, Advocates.

versus UNION OF INDIA & ORS. Through: Mr.Sushil Kumar Pandey with Mr. Rahul Maurya, SPC, Mr.Kuldeep Singh, Adv. for UOI. Mr.Satyakam Advocate with Ms. Jyoti Mehra, Advocate for R-4 GNCTD. Mr.Ashish Verma and Mr.Debopriyo Moulik, Advs. for the respondents.

30

+ W.P.(C) 9053/2019

UNICHARM INDIA PVT. LTD Petitioner Through: Mr.Rupender Sinhmar, Mr.Prahlad Singh, Mr.K. Gurumurthy, Advs.

versus

UNION OF INDIA & ORS. Respondents Through: Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei, Adv. for UOI.

31

+ W.P.(C) 11253/2019 & CM No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner Through: Mr. Tarun Gulati, Sr. Adv. with Mr.Sparsh Bhargava, Mr. Vinayak Mathur, Mr.Ankit Sachdeva,





Mr.Kamal Arya and Ms.Anishka Gupta, Advocates

versus

..... Respondents

UNION OF INDIA & ORS. Mr.Rajesh Kumar, Advocate for UOI Through: Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

32

W.P.(C) 12355/2019 +

PARAMOUNT, PROPBUILD PVT. LTD. Petitioner Through: Mr. Giriraj Subramanium with Mr.Abhishek Choudhary, Advs.

versus

UNION OF INDIA & ORS. Respondents Mr.Ruchir Mishra and Mr.Mukesh Through: Kumar Tiwari Advocates for UOI Mr.Tushar Mehta. Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

33

W.P.(C) 12717/2019 +

BHARTIYA CITY DEVELOPERS PVT LTD Petitioner Through: Mr.Abhishek А Rastogi with Mr.Pratyushprava Saha and Mr.Mahir Chablani, Advs.

versus

This is a digitally signed order.





UNION OF INDIA & ORS. Through: Mr. Vikram Jetly CGSC for UOI. Mr. Chandra Prakash with Mr. Abhishek Chaterjee, Advocates for DGAP and NAA.

34

+ W.P.(C) 12847/2019 & CM No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS.	Respondents
Through:	Mr. Vikram Jetly CGSC for UOI.
	Mr.Tushar Mehta, Ld.Solicitor
	General with Mr.Zoheb Hossain, Sr.
	SC, Mr.Vivek Gurnani, Ms.Tulika
	Gupta & Mr.Aditya Chhated, Advs.
	for NAA & DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2 & 5. Mr.Jatin Puniyani, GP for UOI.

35

+ W.P.(C) 13163/2019 & CM APPL.53573/2019

HATHKARGAH LAGHU PATANG UDYOG SAMITI (REG.)

..... Petitioner

Through: Mr. Tariq Adeeb, Advocate.

versus

This is a digitally signed order.





GOVERNMENT OF NCT OF DELHI AND ANR.

..... Respondent

Through:

Mr.Karan Bhardwaj, ASC, GNCTD for R-1 & 2

36

W.P.(C) 969/2020 & CM APPL.5342/2020 +

- NESTLE INDIA LTD. & ANR. Petitioners Mr.V. Lakshmikumaran, Mr.B. L. Through: Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Darshan Machchhar, Mr.Agrim Arora, Mr.Rohan Muralidharan and Ms.Avisha Khatri, Advocates. versus
- UNION OF INDIA & ORS. Respondents Singh, CGSC, with Through: Mr.Kritiman Ms. Kunjala Bhardwaj, Advocate.
 - Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

37 +

W.P.(C) 1171/2020

IFB INDUSTRIES LTD.

..... Petitioner

Through:

Mr. S. Ganesh, Senior Advocate, Mr. U. A Rana and Mr. Himanshu Mehta Advocates

versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

Through:

..... Respondents

Mr.Tushar Mehta. Ld.Solicitor General with Mr.Zoheb Hossain, Sr.

This is a digitally signed order.





SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

38

+ W.P.(C) 1406/2020 & CM No.4879/2020

M/S FRIENDS LAND DEVEL	OPERS Petitioner
Through:	Mr.Prakash Kumar,Adv.
versus	
UNION OF INDIA & ORS.	Respondents
Through:	Mr.Rajesh Kumar, Adv. for UOI.
	Mr.V.C.Jha with Ms.Sonia Sharma,
	Ms. Purva Chugh and Ms. Neha
	Chugh, Advs. for R2 & 3.
	Ms. Sonu Bhatnagar, Sr. Standing
	Counsel, with Ms. Venus Mehrotra,
	Adv. & Ms. Kanak Grover, Advs for
	R-4 & 5
	Mr.Jatin Puniyani, GP for UOI.

39

+ W.P.(C) 1780/2020

JOHNSON & JOHNSON PV1	T.LTD Petitioner
Through:	Mr.V. Lakshmikumaran, Mr.B. L.
	Narasimhan, Mr.Charanya
	Lakshmikumaran, Mr.Karan Sachdev,
	Mr.Darshan Machchhar, Mr.Agrim
	Arora, Mr.Rohan Muralidharan and
	Ms.Avisha Khatri, Advocates.
versus	
UNION OF INDIA & ORS.	Respondents
Through:	Mr. Vikram Jetly CGSC for UOI

Mr. Vikram Jetly CGSC for UOI
 Mr.Tushar Mehta, Ld.Solicitor
 General with Mr.Zoheb Hossain, Sr.
 SC, Mr.Vivek Gurnani, Ms.Tulika
 Gupta & Mr.Aditya Chhated, Advs.
 for NAA & DGAP
 Ms. Sonu Bhatnagar, Sr. Standing

This is a digitally signed order.





Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

40

+ W.P.(C) 2083/2020 & CM No.7369/2020

FUSION BUILDTECH PVT LTD			Petitioner		
Through:	Mr.Abhishek	А	Rastogi	with	
	Mr.Pratyushpr	ava Sa	aha and Mr.	Mahir	
	Chablani, Adv	s.			
versus					
LINION OF INDIA & OPS			Despond	onto	

UNION OF INDIA & ORS. Through: Mr.Rajesh Kumar, Adv. for UOI. Mr. Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj, Advs. for NAA. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4

41

+ W.P.(C) 2084/2020 & CM No.7371/2020

ASTER INFRAHOME PVT LTD		Petitioner		
Through:	Mr.Abhishek	А	Rastogi	with
	Mr.Pratyushpra	iva Sa	ha and Mr.	Mahir
	Chablani, Advs			

versus

UNION OF INDIA & ORS. Respondents Through: Mr.Rajesh Kumar, Adv. for UOI. Mr.Samir Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj, Advs. for NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

This is a digitally signed order.





42 + W.P.(C) 2445/2020

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner Through: Mr.Puneet Agrawal, Ms.Hemlata Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS. Respondents Through: Mr. Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj, Advs. for NAA.

43

+ W.P.(C) 2490/2020

JOHNSON & JOHNSON PVT LTD, Petitioner

Through: Mr.V. Lakshmikumaran, Mr.B. L. Mr.Charanya Narasimhan. Lakshmikumaran, Mr.Karan Sachdev, Mr.Darshan Machchhar, Mr.Agrim Arora, Mr.Rohan Muralidharan and Ms.Avisha Khatri, Advocates. versus UNION OF INDIA & ORS. Respondents Ld.Solicitor Through: Mr.Tushar Mehta. General with Mr.Zoheb Hossain, Sr.

for NAA & DGAP

SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs.

44

+ W.P.(C) 2742/2020 & CM No.9552/2020

ACME HOUSING INDIA PVT. LTD. Petitioner Through: Mr. Prateek Bansal, Mr. Vineet Nagla, Mr. Anand Landge, Advocates

Versus

This is a digitally signed order.





DI. licitor n, Sr. Fulika Advs. Kumar rdwaj,
Cushar Cushar ents or licitor n, Sr. Fulika Advs. anding protra, Iv. for

+W.P.(C) 3910/2020

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners Mr. Kamal Sawhney with Mr. Sparsh Through: Bhargava, Mr. Vinayak Mathur,

This is a digitally signed order.





Ms.Anishka Gupta, Advocates

versus

UNION OF INDIA & ORS Through: Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

47

+ W.P.(C) 3911/2020

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner Through: Mr.Puneet Agrawal, Ms.Hemlata Rawat and Ms.Purvi Sinha, Advs. Mr.B.K. Tripathi, Adv.

Versus

UNION OF INDIA & ORS. Through: Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

> Mr.Rajeev K Panday, AAG, Mr.Rajeev M. Roy, Adv. for State of Haryana

> Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5 to 7.

48 +

W.P.(C) 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner Through: Mr.Alok Yadav, Adv.

This is a digitally signed order.





versus

UNION OF INDIA & ORS. Respondents Mr. Asheesh Jain, CGSC, Mr. Adarsh Through: Kr. Gupta, Mr.Keshav Mann, Ms. Preeti Singh, Advocates for UOI. Mr.Tushar Ld.Solicitor Mehta. General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover. Adv.

49

+ W.P.(C) 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar. Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma Advs..

versus

UNION OF INDIA AND ORS & ORS. Respondents Through: Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

50

+ W.P.(C) 4348/2020

APEX MEADOWS PVT LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran, Mr.B. L. Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Darshan Machchhar, Mr.Agrim Arora, Mr.Rohan Muralidharan and Ms.Avisha Khatri, Advocates.

This is a digitally signed order.





versus

UNION OF INDIA & ORS. Through: Mr.Jatin Puniyani, GP for UOI. Ms. Neha Malik, Adv. for R-3 & 4. Ms. Prity Kumari and M. Rambabu, Mr.N.Eswara Rao, Advs. for R-4. Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

51

+ W.P.(C) 4375/2020

M/S PATANJALI AYURVED LTD Petitioner Through: Mr.S.Ganesh, Sr. Adv. with Mr.Priyadarshi Manish, Ms Anjali J Manish, Ms Devasha Shukla and Ms.Harshita Singh, Advs. versus

UNION OF INDIA & ORS. Through: Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs.

for NAA & DGAP

52

+ W.P.(C) 4516/2020

MCNROE CONSUMER PRODUCTS PVT. LTD Petitioner				
Through:	Mr. Tarun Gulati, Senior Adv. with			
	Mr. Kumar Visalaksh, Mr. Udit Jain,			
	Advocates			
	Mr.Dinesh Mohan Sinha, Mr.Rajeev			
	Kr. Deora, Mr.N.K. Sharma, Advs.			

This is a digitally signed order.





versus

UNION OF INDIA & ORS.	Respondents
Through:	Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP
	Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei, Adv. for UOI.

53

+ W.P.(C) 4607/2020

AFFINITI ENTERPRISES Through:

..... Petitioner Mr. R. Jawahar. Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit Sharma Advs.

versus

UNION OF INDIA & ORS. Through: Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei, Adv. for UOI. Mr. Ravi Chawla, Advocate for R-2 & 3

54

+ W.P.(C) 4824/2020 & CM No.2183/2021

M/S CILANTRO DINERS PVT. LTD Petitioner Through: Mr.Nikhil Gupta, Adv.

versus

This is a digitally signed order.





UNION OF INDIA & ORS. Through: Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei, Adv. for UOI. Mr.Rony O. John, Mr.Piyush Swami and Mr.Arshdeep Singh, Advs. for R-2 and 3. Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

55

+ W.P.(C) 4957/2020

WHIRLPOOL OF INDIA LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran, Mr.B. L. Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Darshan Machchhar, Mr.Agrim Arora, Mr.Rohan Muralidharan and Ms.Avisha Khatri, Advocates.

versus

- UNION OF INDIA & ORS. Through: Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei, Adv. for UOI. Ms. Sonu Bhatnagar, Sr. Standing Coursel, with Ma Varue Mahretre
 - Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-5.





56 + W.P.(C) 5347/2020& CM No.23558/2020 GAURSONS REALTECH PVT LTD Petitioner Mr. Monish Panda, Mr. Mrinal Bharat Through: Ram, Mr.Prabjot Hora, Advs. versus UNION OF INDIA & ORS. Respondents Through: Mr.Tushar Mehta. Ld.Solicitor General with Mr.Zoheb Hossain. Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP Mr.Bhagvan Swarup Shukla. SGSC,Mr. Sarvan Kumar, adv for UOI 57 W.P.(C) 5666/2020 +NAGRAVISION INDIA PRIVATE LIMITED Petitioner Through: None. versus SECRETARY DEPARTMENT OF SCIENTIFIC AND INDUSTRIAL RESEARCH Respondent

58

+ W.P.(C) 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agrawal, Ms.Hemlata Rawat and Ms.Purvi Sinha, Advs.

Mr.Jaswinder Singh, Advocate

versus

..... Respondents

Through:

Through:

Mr. Anil Soni, CGSC for UOI. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra,

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 17/07/2025 at 12:32:06

UNION OF INDIA & ORS.





Adv. & Ms. Kanak Grover, Adv. for R-2,5 to 7.

Mr.Jatin Puniyani, GP for UOI. Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

59

+ W.P.(C) 5979/2020 & CM No.21655/2020

EMAAR MGF LAND LTD Through: Mr.V. Lakshmikumaran, Mr.B. L. Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Darshan Machchhar, Mr.Agrim Arora, Mr.Rohan Muralidharan and Ms.Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS. Respondents Through: Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA. Mr. Parangat Pandey, Advocate for

R-3.

60

+ W.P.(C) 6671/2020

GAURAV SHARMA FOOD INDUSTRIES Petitioner Through: Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS. Through:

..... Respondents Mr.Vivek Kumar Goyal, CGSC for UOI/R-1 and Mr.Bibhash Kumar, Adv.





+ W.P.(C) 7412/2020 & CM No.24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner Through: Mr.Tushar Jarwal, Mr. Rahul Sateeja Mr.Deepak Thackur, Mr.Anurag Soan, Ms.Vrinda Bagaria, Advs.

versus

UNION OF INDIA & ORS.		R	espondents
Through:	Mr.Tushar	Mehta,	Ld.Solicitor
	General with	n Mr.Zoheb	Hossain, Sr.
	SC, Mr.Viv	ek Gurnan	i, Ms.Tulika
	Gupta & M	r.Aditya Ch	hated, Advs.
	for NAA & I	DGAP	
	Mr. Farman	Ali, SPC, N	Ir.Athar Raza
	Farooquei, A	dv. for UOI	•

62

+ W.P.(C) 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner Through: Mr.V. Lakshmikumaran, Mr.B. L. Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Darshan Machchhar, Mr.Agrim Arora, Mr.Rohan Muralidharan and Ms.Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS. Through: Ms.Aakanksha Kaul, Mr.Manek Singh, Advs. for NAA Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

This is a digitally signed order.





63 + W.P.(C) 8229/2020 LITECON INDUSTRIES PVT.LTD. Petitioner Mr. Kumar Visalaksh, Mr. Udit Jain, Through: Advocates versus UNION OF INDIA & ORS. Respondents Mr. Farman Ali, SPC, Mr.Athar Raza Through: Farooquei, Adv. for UOI. Mr. Vipul Agrawal, Advocate for R-2&3. Mehta, Mr.Tushar Ld.Solicitor General with Mr.Zoheb Hossain. Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

64

W.P.(C) 8751/2020 & CM No.28192/2020 +

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner Through: Mr.Puneet Agrawal, Ms.Hemlata Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS. Respondents Through: Mr.Harish Vaidvanathan Shankar CGSC, Ms. S. Bushra Kazim, Adv. & Ms.Manpreet Kaur Bhasin, GP for UOI. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for **R**-2. Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika

This is a digitally signed order.





Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

65

+ W.P.(C) 9146/2020 & CM No.29630/2020

LITE BITE TRAVELS FOOD	S PVT LTD Petitioner
Through:	Mr.V. Lakshmikumaran, Mr.B. L.
	Narasimhan, Mr.Charanya
	Lakshmikumaran, Mr.Karan Sachdev,
	Mr.Darshan Machchhar, Mr.Agrim
	Arora, Mr.Rohan Muralidharan and
	Ms.Avisha Khatri, Advocates.
Vorelle	

Versus

UNION OF INDIA & ORS.	Respondents
Through:	Mr.Ashwini Chawla, Adv. for R-2 &
	3

66

+ W.P.(C) 9934/2020 & CM Nos.31623-24/2020

M/S S3 BUILDWELL LLP		I	Petitioner
Through:	Mr.Puneet	Agrawal,	Ms.Hemlata
	Rawat and I	Ms.Purvi Sin	ha, Advs.

versus

UNION OF INDIA & ORS. Through: Ms.Aakanksha Kaul, Mr.Manek Singh, Advocate for UOI. Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP





67 + W.P.(C) 9935/2020 & CM Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD. Petitioner Through: Mr.Puneet Agrawal, Ms.Hemlata Rawat and Ms.Purvi Sinha, Advs.

versus

UNION OF INDIA & ORS. Through: Ms.Aakanksha Kaul, Mr.Manek Singh, Mr.Pranav Gupta & Mr.Aman Sahani, Advocates for UOI. Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

68

+ W.P.(C) 10901/2020 & CM Nos.34162-63/2020

S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner Through: Mr.Rajat Bose, Mr.Atulya Kishore and Mr.Oshank Mittal, Ms.Neeladri C, Advs.

versus

UNION OF INDIA, THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nidhi Raman, CGSC, Mr.Zubin Singh Adv. for R-1. Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP





M/S EMAAR MC	F LAND L	TD Petitioner
	Through:	Mr.V. Lakshmikumaran, Mr.B. L Narasimhan, Mr.Charany Lakshmikumaran, Mr.Karan Sachdev Mr.Darshan Machchhar, Mr.Agrin Arora, Mr.Rohan Muralidharan and Ms.Avisha Khatri, Advocates.
	versus	
UNION OF INDL	A & ORS. Through:	Respondents Mr.Tushar Mehta, Ld.Solicito General with Mr.Zoheb Hossain, Su SC, Mr.Vivek Gurnani, Ms.Tulik Gupta & Mr.Aditya Chhated, Advs for NAA & DGAP Ms.Neha Malik, Adv. for R-4.
W.P.(C) 990/2021	L	
M/S BPTP LTD.	Through: versus	Petitioner Mr.Kishore Kunal, Mr.Manis Rastogi, Advs.
UNION OF INDL	A & ORS. Through:	Respondents Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra Adv. & Ms. Kanak Grover, Adv. fo R-4. Mr. Asheesh Jain, CGSC, Mr. Adarsh Kr. Gupta, Mr.Keshav Mann Advocates for UOI

This is a digitally signed order.





W.P.(C) 997/2021 & CM No.2721/2021 +

M/S MAN REALTY LTD & A	ANR Petitioners
Through:	Mr.V. Lakshmikumaran, Mr.B. L.
	Narasimhan, Mr.Charanya
	Lakshmikumaran, Mr.Karan Sachdev,
	Mr.Darshan Machchhar, Mr.Agrim
	Arora, Mr.Rohan Muralidharan and
	Ms.Avisha Khatri, Advocates.
Versus	

versus

..... Respondents UNION OF INDIA & ORS. Through: Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

> Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei, Adv. for UOI.

72

W.P.(C) 1357/2021 +

M/S INFINITI RETAIL LTD		•	Petition	ner
Through:	Mr.Rohan	Shah,	Mr.	Mihir
	Deshmukh,	Ms.	Megha,	Mr.Jay
	Gandhi and I	Mr. Raj	at Mittal,A	Advs.

versus

UNION OF INDIA AND ORS. Respondents Ms.Anubha Bhardwaj,Adv for UOI. Through: Mehta. Ld.Solicitor Mr.Tushar General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

This is a digitally signed order.





+ W.P.(C) 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

Through: Mr. Rohan Shah, Mr. S. Mahesh Sahasranaman, Mr. SriSabari Rajan, Ms. Geetanjali Murti & Mr. Kumar Harshvardhan, Advs.

versus

UNION OF INDIA & ORS. Through: Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

74

+ W.P.(C) 1593/2021 & CM No.4529/2021

RAYMOND CONSUMER CARE LTD. Petitioner Through: Mr.V. Lakshmikumaran, Mr.B. L. Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Darshan Machchhar, Mr.Agrim Arora, Mr.Rohan Muralidharan and Ms.Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS. Through: Mr. Pradeep Kumar Sharma, Adv.for UOI. Mr.Zoheb Hossain, Sr. SC and Ms.Tulika Gupta, Advs. for NAA.





75		
+	W.P.(C) 1765/2021	
	M/S LE REVE	Petitioner
	Throug	h: Mr.Nikhil Gupta, Adv.
	versus	
	UNION OF INDIA & ORS Throug	1
76		
+	W.P.(C) 1766/2021	
	NEEVA FOODS PVT. LT Throug	
	versus	
77	UNION OF INDIA & ORS Through	I
+	W.P.(C) 1852/2021 & CM	I Nos.5359/2021, 29026-29027/2021
	M/S SUBWAY SYSTEMS Through versus	
	UNION OF INDIA & ORS	S Respondents
	Through	1

This is a digitally signed order.





Mr.Kautilya Birat, Adv. for R-1. Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

78

79 +

+ W.P.(C) 1951/2021 & CM Nos.5705-06/2021

M/S SUB WEST RESTAURA	S SUB WEST RESTAURANTS LLP		Petitioner		
Through:	Mr.Abhishek	А	Rastogi	with	
	Mr.Pratyushpra	va Sa	ha and Mr.	Mahir	
	Chablani, Advs	•			
Varelle					

versus

UNION OF INDL	A & ORS. Through:	Respondents Ms.Sunieta Ojha,Adv. for R-1. Mr.Aditya Dewan, Mr.Aditya Hooda, Mr.Sahil Chandra, Mr.Vivek Mishra, Advs. for R-3 Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4. Ms.Talish Ray, Adv.
W.P.(C) 2440/202	21	
BONNE SANTE	Through:	Petitioner Mr.Nikhil Gupta, Adv.

versus

UNION OF INDIA & ORS. Through: Mr. Pradeep Kumar Sharma, Adv.for UOI. Mr.Rony O. John, Mr.Piyush Swami and Mr.Arshdeep Singh, Advs. for R-2 and 3.

This is a digitally signed order.





80 +

W.P.(C) 2676/2021 7 & CM APPL.7906/2021, CM APPL.7907/2021 HORIZON PROJECTS PRIVATE LIMITED Petitioner

Through: Mr. Kumar Visalaksh and Mr. Udit Jain, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP. Mr.Parangat Pandey, Adv. for R-3.

81

+ W.P.(C) 2785/2021 & CM APL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner Through: Mr. Sujit Ghosh and Mr. Mannat Waraich, Advs.

versus

UNION OF INDIA & ORS. Through: Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

82

+ W.P.(C) 2897/2021

ITC LIMITED & ANR. Through: Petitioners Mr. Mr.K.S.Suresh and Mr.Ajay Aggarwal, Advocate

versus

This is a digitally signed order.





..... Respondents

Mr.Darshan Machchhar, Mr.Agrim Arora, Mr.Rohan Muralidharan and

Ms.Avisha Khatri, Advocates.

02	Through:	Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP
83 +	W.P.(C) 2970/2021	
	M/S DRA AADITHYA PROJ Through: versus	
	UNION OF INDIA & ORS. Through:	Respondents Mr. Manish Mohan, CGSC for UOI. Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia, Advocates. Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP Mr.Yunus Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj, Adv. for NAA and DGAP
84 +	W.P.(C) 3254/2021	
	GILLETTE INDIA LTD Through:	Petitioner Mr.V. Lakshmikumaran, Mr.B. L. Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev,

+

UNION OF INDIA & ORS.

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 17/07/2025 at 12:32:06

versus





UNION OF INDIA & ORS. Through: Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

Mr. Asheesh Jain, CGSC with Mr. Adarsh Kr. Gupta Mr.Keshav Mann and Ms. Preeti Singh, Advocates for UOI.

85

+ W.P.(C) 3306/2021

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through: Mr.V. Lakshmikumaran, Mr.B. L. Narasimhan, Mr.Charanya Lakshmikumaran, Mr.Karan Sachdev, Mr.Darshan Machchhar, Mr.Agrim Arora, Mr.Rohan Muralidharan and Ms.Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS. Through: Mr. Ripudaman Bhardwaj, CGSC and Kushagra Kumar, Adv for R-1. Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

86 +

W.P.(C) 3327/2021

PROCTER AND GAMBLE H	IYGIEN	E AND HEALTH CARE LTD
		Petitioner
Through:	Mr.V.	Lakshmikumaran, Mr.B. L.
	Narasi	mhan, Mr.Charanya

This is a digitally signed order.





Lakshmikumaran, Mr.Karan Sachdev, Mr.Darshan Machchhar, Mr.Agrim Arora, Mr.Rohan Muralidharan and Ms.Avisha Khatri, Advocates.

versus

UNION OF INDIA & ORS. Through: Mr.Vivek Goyal, CGSC for UOI/R-1. Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP

87

+ W.P.(C) 3508/2021 & CM Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner Through: Mr.Tarun Gulati, Sr Adv with Ms.Ruby Singh Ahuja, Mr.Vishal Gehrana, Ms.Kritika Sachdeva, Mr.Lakshay Khanna and Mr.Jappanpret Hora, Adocates. versus

UNION OF INDIA & ORS. Respondents Mr. Vinod Diwakar, CGSC with Through: Kumar Singh Mr.Vishal and Mr.Olson Nair, Advs. for UOL Mr.Tushar Mehta. Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP Mr.Yunus Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj, Adv. for NAA and DGAP





88						
+	W.P.(C) 3867/2021	W.P.(C) 3867/2021				
	M/S ELECTRONICS MART Through:					
	versus					
80	UNION OF INDIA & ORS. Through:	Respondents Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei, Adv. for UOI. Mr. Yunus Malik, Adv. for NAA.				
89 +	W.P.(C) 4600/2021					
	INOX LEISURE LIMITED. Through: versus	Petitioner Mr. Kumar Visalaksh and Mr. Udit Jain, Advs.				
	UNION OF INDIA & ORS. Through:	Respondents Mr. Ripu Daman Bhardwaj, CGSC for UOI. Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP				
90 +	W.P.(C) 4789/2021					
I	M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD. Petitioner					
	Through:	Mr.Abhishek A Rastogi with Mr.Pratyushprava Saha and Mr.Mahir Chablani, Advs.				
	versus					
	UNION OF INDIA & ORS. Through:	Respondents Mr. Ripu Daman Bhardwaj, CGSC for UOI				

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 17/07/2025 at 12:32:06





Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP Mr. Manas Bhatnagar, Advocates for R-4. Mr.Vinod Diwakar, CGSC, Mr.Vishal

Mr.Vinod Diwakar, CGSC, Mr.Vishal Kr. Singh, Adv. for UOI.

91

+ W.P.(C) 6337/2021 & CM APPL.19960/2021

M/S PURI CONSTRUCTION PVT. LTD. Petitioner Through: Mr.Puneet Agarwal, Advocate with Ms.Purvi Sinha, Ms.Hemlata Rawat & Mr.Ayushman Vatsyayana, Advocates.

versus

UNION OF INDIA & ORS. Through:	Respondents Mr.Apoorv Kurup, CGSC for R-1 with Ms.Nidhi Mittal & Mr.Ojaswa Pathak, Advs. Mr.Tushar Mehta, Ld.Solicitor General with Mr.Zoheb Hossain, Sr. SC, Mr.Vivek Gurnani, Ms.Tulika Gupta & Mr.Aditya Chhated, Advs. for NAA & DGAP Mr.Ravi Prakash, CGSC for R-3 to R-6 with Ms.Shruti Shivkumar, Adv.
-----------------------------------	---

94

+ W.P.(C) 12471/2021 & CM No.39234/2021

SOUTHWINDS PROJECTS LLP		P	er		
Through:	Mr.Kunal	Vajani	with	Mr.Kuna	1
	Mimani	and M	r.Siddh	ant Puri	ĺ,
	a Krishnar	n, Advs	•		

versus

This is a digitally signed order.





Respondents			
Mr. Asheesh Jain, CGSC with Mr.			
Adarsh Kr. Gupta, Mr.Keshav Mann,			
Advocates for UOI.			
Mr.Aditya Singla, Sr. Standing			
Counsel with Mr.Vaibhav Joshi,			
Ms.A. Sahitya Veena & Mr.Utsav			
Vasudeva, Advs.			
Mr.Aman Malik, Mr.Vijay Kumar			
Maurya and Ms.Shurbhi Bhardwaj,			
Advs for NAA			

+ W.P.(C) 14666/2021 & CM APPL.46201/2021, CM APPL.46202/2021 CM APPL.46203/2021

ANAND RATHI

..... Petitioner

Through: Mr.Abhishek A Rastogi with Mr.Pratyushprava Saha and Mr.Mahir Chablani, Advs.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Ravi Prakash, CGSC for UOI. Mr.Yunus Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj, Adv. for NAA and DGAP

132

+ W.P.(C) 9931/2020 & CM Nos.31620-21/2020

M/S NIRALA PROJECT PVT LTD. Petitioner Through: Mr.Puneet Agrawal, Ms.Hemlata Rawat and Ms.Purvi Sinha, Advs.

versus

This is a digitally signed order.





UNION OF INDIA & ORS. Through:

RS. Respondents
gh: Ms.Aakanksha Kaul, Mr.Manek Singh, mr.Aaman Sahani, Advocates for UOI.
Mr. Farman Ali, SPC, Mr.Athar Raza Farooquei, Adv. for UOI.
Ms. Neha Malik, Adv. for R-3 & 4

CORAM: HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

%

<u>ORDER</u> 04.04.2022

Arguments heard in part.

List on 29th April, 2022 and 2nd May, 2022 at 2:30 pm.

MANMOHAN, J

DINESH KUMAR SHARMA, J

APRIL 04, 2022 rb